

[Print](#)**Defective Case Register from 2025-01-16 to 2025-01-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/1641/2025	GOURI MOHAN RATH	2025-01-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. paragraphs in sl.4 not correct in affidavit.2 page no.12 not partially legible. 3. Age not reflect in V.nama.
2	D-CRLMC/1539/2025	SAMARENDRA MOHANTY	2025-01-16	14-NOT PROPERLY INDEXED.  1. P.S. case number not correctly furnished in prayer of the petition.2.Page no.36 annexure -4 not exhibited.
3	D-BLAPL/1394/2025	SOUMYA RANJAN DAS	2025-01-16	1. Age of petitioner in cause title, not tally with rejection order.2.Date of rejection order in date of event not tally with rejection order.3.Name of trial court not tally with rejection order. and sl.no.14 not found in annex.4. 5.I.A not page and annex. marked and not reflect in index.
4	D-BLAPL/1593/2025	SURYAKANTA DWIBEDI	2025-01-16	1. As per rejection order under Annexure-4,Lower court not correctly mentioned in the cause title.
5	D-BLAPL/1559/2025	KURESH PRASAD DASH	2025-01-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Year of S.T.no and age of the petitioner not tally with rejection order.2. Page no.8 not partially legible.
6	D-MATA/1870/2025	MAHESWAR MOHANTY	2025-01-16	1.. Period of Delay 4 days
7	D-WP(C)/1760/2025	MANORANJAN PADHY	2025-01-16	1.Paragraphs of writ petition not properly numbered.2.S.R.P. Number not correctly mentioned in prayer portion of writ petition.
8	D-ABLAPL/1569/2025	SAMBIT BISWAL	2025-01-16	1. Page no.10 not available on record.
9	D-WP(C)/1975/2025	MANOJ KUMAR NAYAK	2025-01-16	NEAT COPY OF PAGE NO 34 TO 36 TO BE FILED
10	D-CRLMC/1616/2025	ABHISHEK DASH	2025-01-16	1.C. copy of Annex-1 not filed.
11	D-WP(C)/1937/2025	DR. SUSANT KUMAR KANUNGO	2025-01-16	1. The name of the petitioner in affidavit not correctly furnished. 2.Subject Code incorrectly Mentioned
12	D-WP(C)/1843/2025	ISHWAR MOHANTY	2025-01-16	30-OTHER DEFECT (IF ANY)  The petitioner,Shri Nitin Vipan Sehgal, has sworn the affidavit and executed vakaltnama as Nitin Sehgal.
13	D-WP(C)/1841/2025	SUJIT KUMAR SAHU	2025-01-16	30-OTHER DEFECT (IF ANY)

				Mobile numbers of all the counsel in vakaltnama not furnished
14	D-BLAPL/1644/2025	BIJAYA KUMAR RAGADA	2025-01-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Annexure-2 not page marked in Index.2.P.S.Case no.under Annexure-1 does not tally with Synopsis and para-2 of the petition
15	D-BLAPL/1546/2025	GURUPRASAD BEHERA	2025-01-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 6 not neat.
16	D-BLAPL/1606/2025	SK. ZAFARULLA	2025-01-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 11 and 30 not neat.
17	D-CRLMC/1530/2025	RABI NARAYAN BEHERA	2025-01-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.C.copy of Annexure-1 not filed.2.Name of father of the petitioner in affidavit does not tally with the cause title.
18	D-WP(C)/1764/2025	MANORANJAN PADHY	2025-01-16	Paragraphs of writ petition not properly numbered.
19	D-CRLMP/1403/2025	DR. BINODA KUMAR MISHRA	2025-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-BLAPL/1600/2025	SUSANTA KUMAR BARAL	2025-01-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner on V.nama not tally with petition.
21	D-ABLAPL/1652/2025	AMARESH DAS	2025-01-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Annexure-2 and page no.23 not marked on the file.
22	D-CMAPL/1824/2025	NISHIKANTA MISHRA	2025-01-16	1.C.copy of dismissal order not filed
23	D-CRLA/1475/2025	DIBYARANJAN BEHERA	2025-01-16	Court fees of Rs.12 be paid.
24	D-WP(C)/1934/2025	PRASANTA KUMAR SATAPATHY	2025-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No 12 16 17 and 18 not Legible.
25	D-ABLAPL/1476/2025	GHANASHYAM DASH	2025-01-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.page nos.12 to 16 are not partially legible. 2.Date not reflect in the V.nama.

26	D-WP(C)/1971/2025	SUKANTA KUMAR MISHRA	2025-01-16	30-OTHER DEFECT (IF ANY) Legible copy of page-23 to be filed
27	D-WP(C)/1797/2025	ANJAN KUMAR BISWAL	2025-01-16	List of dates and events not filed
28	D-WA/1513/2025	SIDHARTH PRASD DAS, A.G.A.	2025-01-16	1.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not paid.
29	D-ABLAPL/1319/2025	DEBA PRASAD DAS	2025-01-16	1. P.S.date in date chart not tally with FIR .
30	D-WP(C)/1891/2025	BIJAYA KUMAR BEHERA 1	2025-01-16	From Annexure 3 to 6 not page marking
31	D-WP(C)/1871/2025	BISWAMBAR MOHANTY	2025-01-16	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
32	D-WP(C)/1767/2025	MANORANJAN PADHY	2025-01-16	Paragraphs of writ petition not properly numbered
33	D-ABLAPL/1496/2025	SANJIT MISHRA	2025-01-16	Year of the PS number not tally with cause title and FIR copy
34	D-WP(C)/2000/2025	BIBEKANANDA BHUYAN	2025-01-16	1.The name of petitioner No.2 does not tall with the name mentioned in court below vide Annexure-5.2.Petitioner No.2 has executed vakaltnama as Arunima mohanty.3.The mobile number of all the counsel not furnished in vakaltnama
35	D-BLAPL/1601/2025	PARTHA SARATHI DAS	2025-01-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.As per rejection order in G.R.Case No.2107 of 2022 (T.C.No.153/2023) under Annexure-2 not mentioned in the cause title
36	D-BLAPL/1229/2025	MAHES DAS	2025-01-16	Name of informant and victim not removed from synopsis.
37	D-WP(C)/1993/2025	BIBHUTI BHUSAN MISHRA	2025-01-16	1-COURT FEE IS DEFICIENT. Deficit c.fee of Rs 6/-to be paid .
38	D-BLAPL/1642/2025	SUDHANSU SEKHAR DASH	2025-01-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. para.1 of petition not tally with FIR. 2.page no.13 not partially neat.
39	D-ABLAPL/1596/2025	SOUMYA RANJAN DAS	2025-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
40	D-CRLMC/1577/2025	SRINIBASH PADHI	2025-01-16	1.C.copy of Annex-1 not filed.
41	D-BLAPL/1604/2025	RAJJEET ROY	2025-01-16	1. As per Standing order No. 03 dated 09.07.2024,the name of the informant shall not be reflected in the cause title.
42	D-BLAPL/1576/2025	SWAGAT KUMAR SAHU	2025-01-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Year of the F.I.R.under Annexure-1 not correctly furnished in Synopsis.

43	D-WP(C)/1349/2025	PABITRA KUMAR NAYAK	2025-01-16	Petition not properly page marked after page number 13.
44	D-WP(C)/1625/2025	SWAGAT KUMAR SAHU	2025-01-16	23-NOMENCLATURE NOT CORRECTLY FURNISHED . Put up FOR SR after changing the Nomenclature as C R L M P
45	D-ABLAPL/1505/2025	SUSANTA KUMAR BARAL	2025-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-BLAPL/1626/2025	SANTOSH SAHOO	2025-01-16	Name of deponent wrongly mentioned in declaration. Page nos. 70 to 85 not neat.
47	D-BLAPL/1651/2025	SANJIB KUMAR BHANJADEO	2025-01-16	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 37 to 40 not proper arrange and marking.
48	D-WP(C)/1999/2025	HRUDANANDA MOHAPATRA	2025-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
49	D-WP(C)/1762/2025	RAJESH KUMAR MAHAPATRA	2025-01-16	1. The age of opp. party No.6 not furnished. 2. Deficit court fee of Rs.12/ to be paid on cause title of writ petition.
50	D-WP(C)/1770/2025	DR. BINODA KUMAR MISHRA	2025-01-16	Receipt Showing Serv. copy To cg not Filed.
51	D-WP(C)/1768/2025	DEBA PRASAD MISHRA	2025-01-16	1. Paragraphs of writ petition not correctly numbered. 2. Copy not served on S.C. (C.T. and G.S.T.)
52	D-WP(C)/2029/2025	DWARIKA PRASAD MOHANTY	2025-01-16	PAGE -13 NOT LEGIBLE
53	D-CRLMC/1587/2025	KISHORE KUMAR MISHRA	2025-01-16	1. Provision Of Law Not Correctly Furnished On Top Of Cause Title. 2. FIR dated 24.12.2022 and P.S. Case No. 388 of 2024 and Lowyer court not correctly furnished in the cause title. 3. Dated 28.12.2024 mentioned in the averments-5 does not tally with the under Annex-2. 4. Nomenclature of the case is wrongly mentioned as bail application in the affidavit. 5. Authorization with regard to swear affidavit on behalf of the other petitioner not furnished.
54	D-CRLA/1495/2025	SANGRAM KESHARI ROUT	2025-01-16	1. Vakalatnama properly stamped Executed and accepted -- Age of executant differs from the age of appellatant 2. Synopsis filed without signature of advocate.
55	D-ABLAPL/1638/2025	AKSHAYA KUMAR SAHOO	2025-01-16	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. As per index page no. 9 and 10 not marked and not partially legible.
56	D-WP(C)/1511/2025	BIRAJA PRASANNA DAS	2025-01-16	30-OTHER DEFECT (IF ANY) 1. Legible copy of page-40 and 41 to be filed. 2. Date mentioned in Annexure-15 does not tally

				with book marks index,index and averment of writ petition.
57	D-CMP/2008/2025	HRUDANANDA MOHAPATRA	2025-01-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D-CRLA/1617/2025	SANJAYA NARAYAN SAHOO	2025-01-16	Code Not indicated
59	D-BLAPL/1631/2025	PRABUDDHA KUMAR PATTANAİK	2025-01-16	Dr. MAHESWAR DAS in cause title not tally with rejection order and V.nama.
60	D-CRLMP/1384/2025	PRAKASH CHANDRA MISHRA	2025-01-16	.Name Of The Filing Advocate Not In Capital Letters In The Petition
61	D-WP(C)/1756/2025	MANORANJAN PADHY	2025-01-16	1.Paragraphs of writ petition not properly numbered.2.Date mentioned in Annexure-2 does not tally with book marks index
62	D-BLAPL/1650/2025	SUBHASISH DAS	2025-01-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Welfare fee of Rs.50/-not paid on V.nama.
63	D-WP(C)/1755/2025	MANORANJAN PADHY	2025-01-16	30-OTHER DEFECT (IF ANY)  Paragraphs of writ petition not properly numbered.2.Annexure-2 is not exhibited.
64	D-CRLMA/1571/2025	SURYAKANTA DWIBEDI	2025-01-16	Copy not served on SC Vigilance not filed
65	D-WP(C)/2012/2025	PRAGYAN NALINI NAYAK	2025-01-16	page No 83 and 85 not Legible.
66	D-WP(C)/2007/2025	DILIP KUMAR SAHU	2025-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY)  Synopsis and date charts are not alphabetically paginated.
67	D-WP(C)/2003/2025	DILIP KUMAR SAHU	2025-01-16	Date of representation under Annexure-4 is not mentioned in book marks index and index of writ petition
68	D-ABLAPL/1623/2025	JYOTIRMAYA SAHOO	2025-01-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 9 not neat.
69	D-RSA/1869/2025	UPENDRA KUMAR SAMAL	2025-01-16	The court fee payable not correctly furnished
70	D-WP(C)/1965/2025	SATYABRATA DASH	2025-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
71	D-RSA/1952/2025	MANOJ KUMAR MOHANTY	2025-01-16	1.Annexures are not properly marked.2. The date of Trial Court Judgement be corrected. Put up for S.R after rectification in both the Index.

72	D- CONTC/1845/2025	BIJAYALAXMI SAHOO	2025-01- 16	1. Period of Delay 42 days
73	D- ABLAPL/1574/2025	SURYAKANTA DWIBEDI	2025-01- 16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Name of the petitioner on cause title not correctly furnished in Synopsis and Date chart
74	D-WP(C)/248/2025		2025-01- 16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Respondents Are Made Party By Name
75	D-WP(C)/1758/2025	SUDHASHREE PASAYAT	2025-01- 16	1.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.2.The name of all the counsel in vakaltnama in capital letters not furnished.
76	D- CRLMC/1415/2025	PURNA CHANDRA DAS	2025-01- 16	1. Place it after filing of certified copy of impugned order dtd.13.11.2024 passed in 1CC case no.338 of 2022.
77	D-WP(C)/1658/2025	PRAFULLA KUMAR MOHAPATRA	2025-01- 16	In index sl no 7 repeated twice
78	D- ABLAPL/1579/2025	BIJAYA KUMAR PARIDA 2	2025-01- 16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page no.17 not neat and legible.2.Name of the petitioner on cause title not correctly furnished in Dates and Event.
79	D- ABLAPL/1658/2025	GIRIJA SANKAR NAYAK	2025-01- 16	2(a)CC No 433 of 2024 is not correctly mentioned in the Cause Title
80	D-FAO/1923/2025	GIRIJA PRASAD DUTTA	2025-01- 16	1. Period of Delay 19 days delay
81	D- ABLAPL/1585/2025	JYOTIRMAYA SAHOO	2025-01- 16	1. Page no.10 not neat and legible.
82	D-WP(C)/1925/2025	BIKRAM PRATAP DAS	2025-01- 16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D- BLAPL/1618/2025	SUBODH KUMAR MOHANTY	2025-01- 16	AS per rejection order C .T . not mentioned in cause title.
84	D-CMP/1994/2025	ARUN KUMAR MISHRA	2025-01- 16	Relationship of the Deponent mentioned in the Affidavit and Declaration be corrected
85	D- BLAPL/1510/2025	ALOK KUMAR KAR	2025-01- 16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 to 20 not proper arranged.Page 25 not partial neat.
86	D-WP(C)/1750/2025	SISIR DAS	2025-01- 16	1. Paragraphs mentioned in Declaration is incorrect. 2. Annexure 7 is not attested.
87	D- CONTC/1857/2025	BIJAYALAXMI SAHOO	2025-01- 16	1. Period of Delay 19 days
88	D- ABLAPL/1640/2025	BASANTA KUMAR NAYAK	2025-01- 16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.2 on V.nama does not tally with cause title.

89	D-WP(C)/1903/2025	SATYA SHIVA DASH	2025-01-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
90	D-WP(C)/2011/2025	SUKANTA KUMAR DALAI	2025-01-16	1. Annexures No-2 to 6 not attested. 2 Page No-37 not legible
91	D-WP(C)/1899/2025	BIJAYA KUMAR BEHERA 1	2025-01-16	Annexure-1 not properly page marked
92	D-ABLAPL/1418/2025	BEDA PRAKASH PANDA	2025-01-16	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Age not reflected in V.nama. 2. P.S. and G.R.No. in prayer not tally with FIR. and Occupation not reflected in affidavit.
93	D-WP(C)/1831/2025	BIDYADHAR MANSING	2025-01-16	1. Petition not correctly addressed to Honorable Court 2. The name of opp. parties in index is not correctly furnished.
94	D-BLAPL/1531/2025	SANTOSHI BEHERA	2025-01-16	.Name Of The Filing Advocate Not In Capital Letters In The application
95	D-CRLREV/1536/2025	PRADIPTA BEURA	2025-01-16	Petition may stick to one Prayer
96	D-CRLMC/1421/2025	LALIT KUMAR MAHARANA	2025-01-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 15-ALL PAPERS NOT PROPERLY SIGNED. Pg no.19(Prayer)not signed by adv.(ii)Name of petitioner in IA 194/24 and affidavit by stranger. (iii)Name of father of deponent is incorrect.
97	D-BLAPL/1566/2025	SURYAKANTA DWIBEDI	2025-01-16	S/o in cause title not tally with rejection order .
98	D-CRLMC/1535/2025	JUGALA KISHORE PANDA	2025-01-16	1. Sl. no. 2 not correctly furnished in affidavit. 2. C.T. case number not correctly furnished in para no.5 and prayer of the I.A. petition.
99	D-CRLMC/1428/2025	LALIT KUMAR MAHARANA	2025-01-16	1. Certified copy of order under annex-6 not filed. 2. Name Of The Filing Advocate Not In Capital Letters In The Petition
100	D-WP(C)/1961/2025	AMIT PRASAD BOSE	2025-01-16	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
101	D-BLAPL/1629/2025	SAKTI PRASAD DAS	2025-01-16	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 10 and 11 are not partially neat.
102	D-ABLAPL/1590/2025	SURYAKANTA DASH	2025-01-16	PS number not tally with cause title, Index and F.I.R copy.
103	D-CMAPL/53175/2024	ADV.	2025-01-16	Code is wrong.
104	D-CRLA/1486/2025	DIBYENDU CHAKRABARTY	2025-01-16	1. Vakalatnama properly stamped Executed and accepted -- No signature of appellant. 2. Age of appellant be reconciled as per trial court judgment.

105	D-ABLAPL/1552/2025	SURYAKANTA DASH	2025-01-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. page nos. 30 and 31 are not neat. 2.Address of the petitioner in V.nama not neatly legible.
106	D-WP(C)/1875/2025	BABITA KUMARI PATTANAIAK	2025-01-16	Declaration left blank .
107	D-MACA/1909/2025	S.K RUPLAL	2025-01-16	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  1.Authentication fee due on the Copy of Trial Court Judgement not paid Rs1.10 2. Vakalatnama not proper paid
108	D-BLAPL/1483/2025	PRANAB KUMAR DAS	2025-01-16	This may be registered as a CRLA
109	D-WP(C)/1738/2025	MANAS KUMAR CHAND	2025-01-16	Name of father of petitioner does not tally with the affidavit.
110	D-WP(C)/1894/2025	BIJAYA KUMAR BEHERA 1	2025-01-16	Logo Rs 50/- not paid on V nama
111	D-WP(C)/1835/2025	KRISHNA CHANDRA SAHU	2025-01-16	1.List of dates and events not correctly page marked.2.Legible copy of page-31 to be filed.3.Annexure-8 at page-36 is to be exhibited as Annexure-7.4.Court fee of Rs.6/ to be paid on cause title of I.A 5..Petition not correctly addressed to Honorable Court
112	D-ABLAPL/1502/2025	SANJAY KUMAR PRADHAN	2025-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
113	D-CRLMC/1532/2025	HARIPAD MOHANTY	2025-01-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. P.S. case number not correctly furnished in para no.26 and prayer of the petition. 2. HBAWF fee Rs.50/- to b e paid.
114	D-BLAPL/1653/2025	RAMESH CHANDRA MAHARANA	2025-01-16	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no.not furnished on declaration.
115	D-WP(C)/1537/2025	BIBEKANANDA BHUYAN	2025-01-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
116	D-CRLMC/1611/2025	SASWAT KUMAR ACHARYA	2025-01-16	1.C.copy of Annex-1 not filed.
117	D-CRLMP/1464/2025	PREMANANDA MISHRA	2025-01-16	14-NOT PROPERLY INDEXED.  1. Annexures not properly not page marked. 2. Page nos 1 to 4 and page no. 7 not notarized. 3.Page nos. 1 and 2 not notarized in I.A. petition. 4. I.A. petition not properly page marked.
118	D-WP(C)/1860/2025	SOMANATH MISHRA	2025-01-16	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition

119	D-WP(C)/1969/2025	JAGABANDHU SAHU	2025-01-16	1.Synopsis and date charts are not alphabetically paginated.2.Annexure-1 is not exhibited.
120	D-WP(C)/2015/2025	DEBENDRA NATH MISRA	2025-01-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. DECLARATION Paragraphs 1 to- not properly filled up.
121	D-CONTC/1564/2025	ADV.	2025-01-16	Date of order wrongly mentioned in index under Annexure-1
122	D-CRLREV/1480/2025	SAMBEET PATTANAYAK	2025-01-16	No certificate furnished regarding non-filing of any revision before learned Sess.Judge.
123	D-CRLMC/1630/2025	JAYDEEP PAL	2025-01-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  C.Copy of impugned order not filed. H.C.B.A. fee of Rs. 50/- not paid on vakalatnama.
124	D-BLAPL/1657/2025	SOUBHAGYA KUMAR DASH	2025-01-16	Copies of Depositions pages 26 to 32 and 34 to 42 not attested.
125	D-WP(C)/1757/2025	MANORANJAN PADHY	2025-01-16	30-OTHER DEFECT (IF ANY)  Paragraphs of writ petition not properly numbered.
126	D-CRLMC/1416/2025	DIGAMBARA MISHRA	2025-01-16	1. Certified copy of annex-1 not filed.
127	D-CRLMP/1392/2025	UMAKANT SAHOO	2025-01-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.Page no.12 not filed.
128	D-WP(C)/1366/2025	RANJIT MOHANTY	2025-01-16	.Petition not correctly addressed to Honorable Court
129	D-CONTC/1633/2025	ADV.	2025-01-16	1. COPY OF IMPUGNED ORDER NOT FILED 2. COPY OF IMPUGNED ORDER NOT FILED,PUPUT UP FOR SR AFTER FILING THE SAME
130	D-CRLMC/1555/2025	ABHAYA KUMAR PARIDA	2025-01-16	1. Date of order not correctly mentioned in prayer of the petition.